

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 37/2019 in
OA No. 2231/2017**

This the 14th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

G. Chandramouli, aged 57 years
S/o late Sh. Veeresham
Presently working as Deputy Commissioner
Navodaya Vidyalaya Samiti
3rd Floor, Lekhraj Panna Market, Vikas Nagar
Sector 2 Vikas Nagar, Lucknow(UP). ...Petitioner

(through Sh. Yogesh Sharma with Ms. Sonika)

VERSUS

1. Sh. Santosh Kumar Mall
Commissioner
Kendriya Vidyalaya Sangathan
KVS Head Quarters, 18 Institutional Area
New Delhi-110603.
2. Sh. Sanjay Kumar
Sr. Audit & Accounts Officer
Kendriya Vidyalaya Sangathan
KVS Head Quarters, 18 Institutional Area
New Delhi-110603.
3. Sh. P.K. Koul
Deputy Commissioner
Kendriya Vidyalaya Sangathan
Bangalore Region, K.Kamraj Road

Bharatinagar Area, Bangalore-560042.

... Respondents

(through Sh. U.N. Singh)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Respondents have filed an affidavit of compliance on 28.05.2019.

2. In view of the same, the CP is closed. Notices issued to the respondents are discharged. However, if the petitioner is still aggrieved, he may take steps as per law.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

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